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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. NO.3137/1992

New Delhi this the 22nd day of January, 1998.

**HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN
HON'BLE SHRI R. K. AHOOJA, MEMBER (A)**

1. Shri S. K. Garg,
Executive Engineer, FCD IV,
Irrigation & Flood Control
Department, Delhi Administration,
L.M.Bud Office Complex,
Geeta Colony Road,
Krishna Nagar,
Delhi-110031.
2. Shri A. N. Gupta,
Executive Engineer, FCD I,
Irrigation & Flood Control Deptt.,
Delhi Administration,
ISBT, 4th Floor,
Delhi-110006. ... Applicants

(None present)

-Versus-

1. Delhi Administration through
the Chief Secretary,
5, Sham Nath Marg,
Delhi.
2. The Joint Secretary (Irrigation
& Flood), Delhi Administration,
Tis Hazari,
Delhi-110006.
3. Shri B. S. Hooda,
Executive Engineer SDD III,
Flood Control Department,
Delhi Administration,
Geeta Colony Road,
Krishna Nagar,
Delhi-110031. ... Respondents

(By Mrs. Meera Chhibber, Advocate)

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Shri Justice K. M. Agarwal :

None appears for the applicants. On earlier dates of hearing also none appeared for the applicants. It appears that the applicants are not interested in prosecuting the matter. Accordingly, it is hereby dismissed for want of prosecution.

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(K. M. Agarwal)
Chairman

R. K. Ahooja —
(R. K. Ahooja)
Member (A)

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